

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 241 OF 2016 &
IA NO. 361 OF 2016**

Dated: 8th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Adani Power Maharashtra Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission &Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R.1

Ms. Deepa Chawan
Mr. Kiran Gandhi
Ms. Ramani Taneja for R.2

Mr. M.G. Ramachandran for R.3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **29.11.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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